

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

Company Appeal (AT) No. 403 of 2018

IN THE MATTER OF:

The Rathna Textile Mills Pvt. Ltd. & Ors.Appellants
Vs.
V.R.A.R. RamakrishnanRespondents

Present:

For Appellants: Mr. B. Rangunath, Mr. Sriram P and Mr. Vidhyashankar, Advocates.

For Respondents: Mr. S. Santanam Swaminadhan, Advocate.

O R D E R
(Virtual Mode)

26.03.2021: Learned Counsel for the Appellant submits that the Arguing Counsel is not available. Therefore, he is seeking adjournment. Considering the submission, the matter is adjourned.

Let the matter be fixed 'For Hearing' on **30th April, 2021.**

[Justice Jarat Kumar Jain]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)

sr/kam